

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 08**

**IA 2077/2024 (NEW IA) IN C.P. (IB)/4697(MB)2018**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.05.2024**

NAME OF THE PARTIES: **M/S ASSOCIATED ROAD CARRIERS LTD., VS  
INDSUR GLOBAL LIMITED**

Section 9 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

---

**ORDER**

Adv. Surekha Yadav a/w Adv Avinash Khanolkar for Liquidator is present through VC.

**IA 2077/2024**

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record 4<sup>th</sup> Progress Report for M/s. Castings Dynamics Limited (formerly known as M/s. Indsur Global Limited) for Quarter ended on 31.03.2024.

Accordingly, the Interlocutory Application bearing IA No.2077/2024 is **allowed** as **disposed of** and the said Progress Report is taken on record.

-sd-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**